



SAVEETHA
SCHOOL OF LAW
(Approved by Bar Council of India)

nirf 11th
RANK
(By MHRD, Govt. of India)
Among All IITs, IIMs, Central, State, Private
Deemed Universities in India



SAVEETHA
INSTITUTE OF MEDICAL AND TECHNICAL SCIENCES
(Declared as Deemed to be University under Section 3 of UGC Act 1956)

Accredited by
NAAC
A++
GRADE



1st-3rd FEBRUARY 2024



BROCHURE



5th JUS AMICUS

SAVEETHA SCHOOL OF LAW

NATIONAL MOOT COURT COMPETITION
2024

About

SAVEETHA INSTITUTE OF MEDICAL AND TECHNICAL SCIENCES (SIMATS)

The Saveetha Medical and Educational Trust was created in 1986 mainly to provide medical relief, to promote Education and encourage Research. The Trust started a Saveetha Dental College and established an attached General Hospital in the year 1988. To fulfil the norms of the University Grants Commission, for the purpose of obtaining "Deemed to be University" status, Saveetha Medical and Educational Trust has sponsored another Trust (viz.) Saveetha Institute of Medical & Technical Sciences (SIMATS) in the year 2001. Subsequently, the said Trust (SIMATS) was declared as "Deemed to be University". SIMATS is Ranked 29th among all Government and private Universities , IITs , IIMs in MHRD NIRF ranking 2020 and sustained its position among the top 50 Universities in the country consecutively for the last three years. SIMATS is one of the 15 Private Universities in the country to enjoy complete Academic Autonomy based on the continued good rankings. SIMATS ranked 66th in overall category.

VISION

To widen intellectual faculty, to nurture personality and leadership traits of learners; to promote analytical skills with research outlook and to instill an ethic of service to clients and community.

MISSION

To excel in imparting quality oriented legal education relevant to the social order and human development.

About

SAVEETHA SCHOOL OF LAW

Saveetha School of Law established in 2009 aims to strive for Quality Legal Education and maintains higher standards of Legal Research and Training and is **ranked 11th** placed among all private and public law schools in India along with a A++ NAAC ranking. SSL also encourages students' active participation in various extra - curricular activities such as Moot Court, Client Counseling, Community outreach programmes, Mock Trial, Seminars. Besides teaching, the school imparts special skills to the students relevant to their professional pursuit and makes them as a holistic personality. Training. With its academic autonomy together with flexibility for innovation in teaching in pursuant of excellence, the school is striving to emerge as one of the Best Institutions in the field of Legal education. Our journey has been remarkable and has grown in leaps and bounds in every possible angle.



About **SAVEETHA LAW FIRM**

Saveetha Law Firm was established with the main motive to serve the society with affordable and accessible legal services. It aims to serve Justice under the Concept of Equality without any discrimination. SIMATS has been providing services to the public for more than 25 years in various fields with utmost quality. Since the need for eminent advocates has been increased, with utmost abstraction to render justice at lower cost and high quality this law firm was established in the year of 2019 by our Director of Academics Dr. Deepak Nallaswamy to provide "Justice for All" as an extension of Saveetha School of Law.

About **THE COMPETITION**

Moot Court is going to be developed into a key extracurricular activity in Saveetha School of Law, as the College feels that mooting helps the law students the best. The College deems it as a right path to reach out to the future needs of legal aspirants and to recognize their talent and help them improve their skills of drafting and mooting. After successfully conducting the four editions of Jus Amicus National Moot Court Competition, the Management this year is very happy to add up one more Moot Court Competition from 1st to 3rd of February, 2024. to the list. Therefore, here stands the Saveetha School of Law conducting, its 5th Jus Amicus National Moot Court Competition.

THE DRAFTER

Under the guidance of
Prof. Dr. Asha Sundaram,
Principal, Saveetha School of Law, SIMATS.

by

Mr. Arun Kumar. R, Assistant Professor,
Saveetha School of Law, SIMATS.

Follow the below link for moot proposition and rule book :

 **Moot Proposition -**

<https://drive.google.com/file/d/18x-HwbY65buix-SFFJGH6poYB3JemAiH/view?usp=sharing>

 **Rule Book -**

https://drive.google.com/file/d/19ms3hj2thHKsRsPiKsWCzMCLH7p_TINU/view?usp=sharing

KNOWLEDGE PARTNER

SCC ONLINE

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Using the finest of technological innovations, we pioneered law information databases for making law easily accessible in the electronic medium. This has appeared in a revolutionary form, in the electronic medium, as SCC Online's Case Finder™. This Information Database and search program is a proven source for quick retrieval of case-law precedents of the Supreme Court of India.

The Web Edition versions of SCC Online® products have also been made available since 2009 with coverage expanding to 3.4 million documents from over 20 different countries. The mark of EBC stands for authenticity, reliability and promptness. Thereby it also fulfils its commitment to the rule of law.



ELIGIBILITY & REGISTRATION

- The Competition is open to students currently enrolled in LL.B. Degree Courses (3 year/5 year) recognized by the Bar Council of India.
- A team is not permitted to have members from more than one institution.
- The maximum number of teams from an institution shall not exceed 3.
- Teams shall register via- <https://forms.gle/jYTkAUEpV9arCZPe8>
- There shall be scrutiny of teams through Memorial Screening Rounds.
- All teams are required to send soft copies of their memorials for Memorial Screening round before 4th January 2024 (11:59 P.M. IST) through a google form that will be shared.
- The Registration Fee is INR 4,000 per team. Registration Fee is mandatory for all teams.
- The Accommodation Fee is INR 2,000 per team. Accommodation Fee is mandatory for the teams that partake in the Oral Rounds of the Competition [which would include food, stay at resort and the travel from the resort to college for 3 days].

ALL PAYMENTS SHALL BE MADE TO

Account Name: Saveetha School of Law CME

Account No.: 1248 135 00000 2593

Bank Name: Karur Vysya Bank

IFSC Code: KVBL 000 1248

Branch: Poonamallee High Road

AWARDS AND PRIZES

Winning Team Award:

Certificate, trophy, a cash prize of INR 50,000.

Runners-Up Team Award:

Certificate, trophy, a cash prize of INR 25,000

Best Speaker Award:

Certificate, trophy, and a cash prize of INR 10,000.

Best Memorandum Award :




Certificate, trophy, and a cash prize of INR 10,000.

Best Researcher Award:


Certificate, trophy, and a cash prize of INR 10,000.


All participating teams will be provided with a certificate of participation or a certificate of merit in accordance with the performance of the team.

CONTACT US


-  MAIL : constilex.ssl@gmail.com
-  INSTAGRAM : https://instagram.com/jus.amicus_moot?igshid=MTkzYzRqNWJ3cjNvcw==
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FACULTY COORDINATOR
Mr. Arun Kumar. R
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Saveetha School of Law.